

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**M.A. No. 105/2023**

**IN**

**OA No. 365/2021**

**IN THE MATTER OF:**

Shamsher Singh

...Applicant

*versus*

GNCTD & Ors.

...Respondents

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**New Delhi**  
**Dated: 14.04.2026**



**ANUJ CHATURVEDI**

Advocate

Ch.609, Block III,

High Court of Delhi,

(M):9810473166, ac10.adv@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

M.A. No. 105/2023

IN

OA No. 365/2021

**IN THE MATTER OF:**

Shamsher Singh

...Applicant

*versus*

GNCTD & Ors.

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**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF  
RESPONDENT DELHI URBAN SHELTER IMPROVEMENT  
BOARD (DUSIB)**

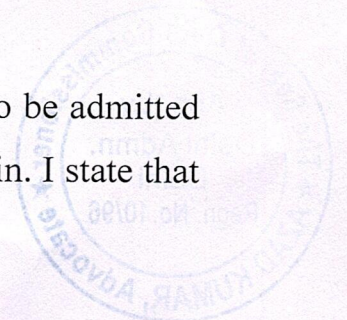
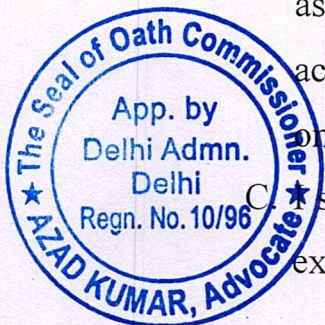
**MOST RESPECTFULLY SHOWETH:**

I, Ashwani Kumar, s/o Sh. Bhola Ram, aged 52 years do hereby solemnly affirm and state on oath as follows:

A. That I am the Executive Engineer of the answering Respondent i.e. Delhi Urban Shelter Improvement Board (DUSIB) at Punarwas Bhavan, ITO, Delhi. That I am familiar with the facts of this case and am competent to depose this affidavit on behalf of the DUSIB.

B. I have perused the contents of the captioned Petition and the records as are available with the DUSIB on the subject and I have fully acquainted myself with the facts of this case to enable me to depose on affidavit.

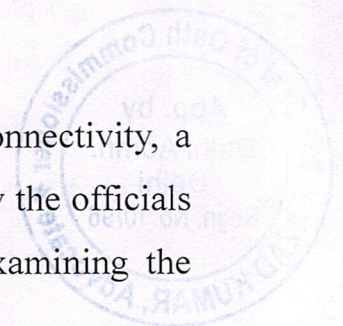
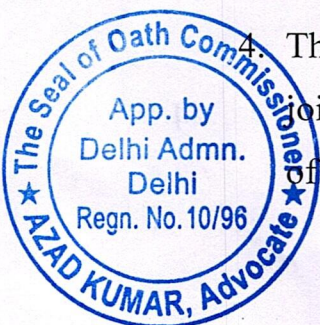
C. I state that nothing in the present Petition be deemed to be admitted except to the extent that it is admitted specifically herein. I state that



I have been advised to state the following:

1. That, the present status report is being filed in compliance with the directions of the Hon'ble Tribunal dated 03.02.2026 regarding providing of a single discharge point from each of the 8 JJ Clusters for setting up the modular DSTP by the Delhi Jal Board ('DJB').
2. That the said 08 JJ Clusters fall under R.K. Puram area which are under the jurisdiction of office of EEC-05, DUSIB, and that the same are as under:
  - A. Ambedkar Basti, West Block-II, R.K. Puram, Delhi
  - B. Leprosy Colony, in front of Mohan Singh Market, R.K. Puram, Delhi
  - C. Nehru Ekta Camp, Sector-7, R.K. Puram, Delhi
  - D. S.P./J.P. Camp, Sector-6, R.K. Puram, Delhi
  - E. Hanuman Camp, Sector-1, R.K. Puram, Delhi
  - F. Nepali Camp, near Bhanwar Singh Camp, Vasant Vihar, Delhi
  - G. Sewa Camp behind Police Staff Quarters, Vasant Vihar Depot, Munirka, Delhi
  - H. Shiva Camp, Vasant Vihar near Petrol Pump, Delhi
3. That, it is submitted, these 08 JJ Clusters are situated on land owned by the different agencies such as Delhi Development Authority (DDA), Land & Development Office(L&DO), and the Irrigation & Flood Control Department.

4. That in order to assess the feasibility of sewerage connectivity, a joint inspection of the said JJ Clusters was conducted by the officials of DUSIB along with DJB, with the objective of examining the



## 1034

feasibility of connecting the discharge from these clusters into existing drains and, thereafter, linking the treated discharge to the existing sewer lines of DJB.

5. That on 27.11.2025 the said joint inspection of all the above-mentioned JJ Clusters was carried out by the officers of the answering Respondent along with the concerned Executive Engineer of DJB. That the same led to the creation of the Joint Inspection Report dated 27.11.2025 and that copy of the same is annexed herewith as **Annexure – 'A'**.
6. That the said joint inspection revealed:

A. **Ambedkar Basti, West Block-II, R.K. Puram (Land owning agency is L&DO)**

- i. That the subject JJ Cluster is included in the Master List of 675 JJ Clusters maintained by DUSIB at Sr. No. 249 bearing Code No. 512, wherein approximately 1,200 jhuggies are recorded as per the data uploaded on the DUSIB website.
- ii. That the jhuggies in the said JJ Cluster are situated on both sides of a nallah having an average width of about 08 feet.
- iii. That approximately 40 % of the JJ Cluster has already been connected to the existing DJB sewer line; however, for the remaining portion, no feasible possibility exists for such connection.
- iv. That the same is primarily due to the fact that the JJ Cluster is located along the nallah and at a lower level than the existing road and sewer infrastructure, thereby rendering it technically unfeasible to connect the wastewater discharge from the



remaining jhuggies to the existing DJB main sewer line.

**B. Leprosy Colony, in front of Mohan Singh Market, R.K. Pur Ekta Camp, Sector-7, R.K. Puram (Land owning agency is L&DO)**

- i. That the subject JJ Cluster is included in the Master List of 675 JJ Clusters maintained by DUSIB at Sr. No. 250 bearing Code No. 513, wherein approximately 64 jhuggies are recorded as per the data uploaded on the DUSIB website.
- ii. That there is no possibility of connecting the JJ clusters to the DJB main sewer line because all the JJ clusters are located along the Nallah which is at a lower level than the existing road, so it is not possible to connect the wastewater disposal to the DJB main sewer line.

**C. Nehru Ekta Camp, Sector-7, R.K. Puram, Delhi (Land owning agency is L&DO)**

- i. That the subject JJ Cluster is included in the Master List of 675 JJ Clusters maintained by DUSIB at Sr. No. 253 bearing Code No. 517, wherein approximately 335 jhuggies are recorded as per the data uploaded on the DUSIB website.
- ii. That approximately 60% of the sewerage from the JJ Cluster has already been connected to the DJB sewer line wherever feasible. That, however, for the remaining portion, it has been observed that there is no technical feasibility of connecting the JJ Cluster to a single disposal point *inter alia* as the jhuggies are located at a lower level and hence there is no available



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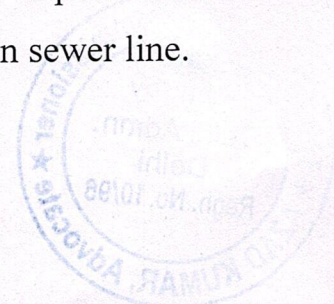
space for laying additional sewerage or drainage lines.

**D. S.P./J.P. Camp, Sector-6, R.K. Puram (Land owning agency is Flood Control/ DJB)**

- i. That the subject JJ Cluster is included in the Master List of 675 JJ Clusters maintained by DUSIB at Sr. No. 254 bearing Code No. 518, wherein approximately 111 jhuggies are recorded as per the data uploaded on the DUSIB website.
- ii. That there is no possibility of connecting the JJ clusters to the DJB main sewer line because all the JJ clusters are located along the Nallah and at a lower level than the existing road, so it is not possible to connect the wastewater disposal to the DJB main sewer line.

**E. Hanuman Camp, Sector-1, R.K. Puram (Land owning agency is Flood Control/ DJB)**

- i. That the subject JJ Cluster is included in the Master List of 675 JJ Clusters maintained by DUSIB at Sr. No. 256 bearing Code No. 522, wherein approximately 373 jhuggies are recorded as per the data uploaded on the DUSIB website.
- ii. That there is no possibility of connecting the JJ clusters to the DJB main sewer line because all the JJ clusters are located along the Nallah and at a lower level than the existing road i.e. approx..12-15 feet below the road level, so it is not possible to connect the waste water disposal to the DJB main sewer line.

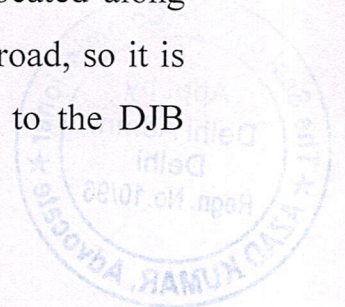


F. Nepali Camp, near Bhanwar Singh Camp, Vasant Vihar  
(Land owning agency is DDA)

- i. That the subject JJ Cluster is included in the Master List of 675 JJ Clusters maintained by DUSIB at Sr. No. 262 bearing Code No. 528, wherein approximately 686 jhuggies are recorded as per the data uploaded on the DUSIB website.
- ii. That approximately 60% of the sewerage from the JJ Cluster has already been connected to the DJB sewer line wherever feasible. That, however, for the remaining portion, it has been observed that there is no technical feasibility of connecting the JJ Cluster to a single disposal point, as the jhuggies are located at a higher elevation and there is no available space for laying additional sewerage or drainage lines.

G. Sewa Camp behind Police Staff Quarters, Vasant Vihar  
Depot, Munirka (Land owning agency is DDA)

- i. That the subject JJ Cluster is included in the Master List of 675 JJ Clusters maintained by DUSIB at Sr. No. 264 bearing Code No. 530, wherein approximately 92 jhuggies are recorded as per the data uploaded on the DUSIB website.
- ii. That there is no possibility of connecting the JJ clusters to the DJB main sewer line because the JJ cluster is located along the Nallah and at a lower level than the existing road, so it is not possible to connect the wastewater disposal to the DJB main sewer line.



**H. Shiva Camp, Vasant Vihar near Petrol Pump (Land owning agency is DDA)**

- i. That the subject JJ Cluster is included in the Master List of 675 JJ Clusters maintained by DUSIB at Sr. No. 265 bearing Code No. 531, wherein approximately 175 jhuggies are recorded as per the data uploaded on the DUSIB website.
- ii. That there is no possibility of connecting the JJ clusters to the DJB main sewer line because all the JJ clusters are located along the Nallah and at a lower level than the existing road, so it is not possible to connect the wastewater disposal to the DJB main sewer line

7. That, thus, as per the said inspection:

A. In Nehru Ekta Camp and in Nepali Camp, approximately 60% sewer network is trapped; and trapping the remaining 40% area is not feasible for sewer connectivity due to higher elevation levels of the said JJB as compared to the existing road. That, furthermore, the team could not discern any available space to lay down the sewer/drainage lines;

B. In the remaining 07 JJ Clusters, it was been observed that it is not technically feasible to connect the sewerage of the clusters to a single point in the DJB sewer line, owing to site constraints, topographical conditions, and lack of suitable gradients.



8. That, furthermore, the said 07 The said JJ Clusters the 'nallah' which begins from Cooli Camp and cuts through the said JJ Clusters and eventually discharges into Barapulla Drain via NDMC Area.

9. That, thus, the trapping of the sewage of the said 07 JJ Clusters to provide a single discharge point is not feasible in view of the aforesaid constraints. That photographs from some of the JJ Clusters are annexed herewith as **Annexure 'B (COLLY)'**.

10. That, furthermore, in compliance with the directions of the Hon'ble Tribunal, the answering Respondent has taken proactive steps and communicated with Delhi Jal Board for necessary coordination and technical assistance:

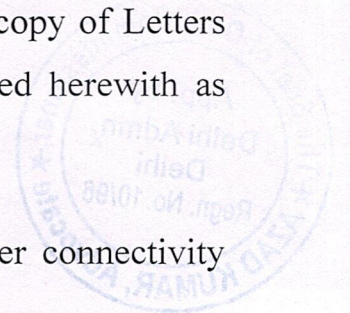
A. Letter dated 11.03.2026 issued to Executive Engineer, DJB, seeking assistance and cooperation for implementation of directions of the Hon'ble NGT;

B. Letter dated 27.03.2026 issued to Chief Engineer-II (Maintenance), DJB;

C. Reminder dated 09.04.2026 issued to Chief Engineer-II (Maintenance), DJB.

11. That, despite the above communications, no response has been received from Delhi Jal Board (DJB) till date regarding the installation of DSTP, the minimum space required for installation of DSTP, and others necessary requirements *etc.* That copy of Letters dated 11.03.2026, 27.03.2026, 09.04.2026 is annexed herewith as **Annexure 'C (COLLY)'**.

12. That it is humbly submitted that the matter of sewer connectivity



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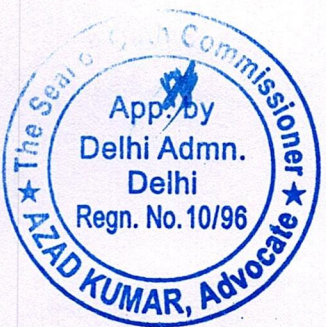
involves technical feasibility, availability of trunk sewer lines, and also suitable execution by DJB, and for which DJB is the competent agency for sewerage infrastructure in Delhi.

13. That, the answering Respondent remains committed to full compliance with the directions of the Hon'ble Tribunal; and is ready to extend all necessary cooperation and support for implementation of sewerage solutions in coordination with DJB and other concerned agencies.

14. That, it is respectfully submitted that further/suitable directions may kindly be issued to the Delhi Jal Board to undertake a joint action to examine the feasibility and take necessary action for providing sewer connectivity or alternative solutions in the above-mentioned JJ Clusters.

15. That it most humbly, and respectfully, submitted that the answering Respondent shall act as is directed by this Hon'ble Court in view of the aforementioned facts and circumstances.

16. That the answering Respondent respectfully seeks the liberty of this Hon'ble Court to make additional averments/lead additional documents at the time of the hearing of the above-captioned Application.



**DEPONENT**

**Executive Engineer  
DUSIB, Govt. of NCT of Delhi**

# 1041

VERIFICATION 13 APR 2026

Verified at New Delhi on this \_\_\_\_\_ day of \_\_\_\_\_, 2026 that the contents of the above counter affidavit are true to my knowledge as based upon the records of the \_\_\_\_\_ no part of it is false, and nothing material has been concealed therefrom.

13 APR 2026

IDENTIFIED BY  
NAME... *[Signature]*

*[Signature]*

DEPONENT

Executive Engineer  
DUSIB, Govt. of NCT of Delhi

ATTESTED

*[Signature]*

BY OATH COMMISSIONER  
AZAD KUMAR, ADVOCATE  
NEW DELHI (INDIA)



CABIN No.-33

ITO Lane, Azad Bhawan Road  
New Delhi-110002



# ANNEXURE 'A'

List Of JJ Basti						
Subject:- Joint visit with DJB and DUSIB officials at JJC in R.K.Puram Constituency on 27.11.2025						
S.No	Name Of JJC	JJC Code	No. Of Jhuggies As per Master List	Land Owning Agency	Fesibility Of Outfall Drainage into DJB Main Line	Remark
1	Shri Ram JJC near SPRINGDALE School Dhaula Kaun	521	550	Delhi University	Maximum outfall drainage All ready trap into DJB sewer line	Trapped in DJB sewer line by DUSIB
2	Ambedkar Basti West Block-II R.K.Puram	512	1200	L&DO	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it not possible to connect the wastewater disposal to the single point or DJB main sewer line.
3	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	513	64	L&DO	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.

1042

T.C AC

*[Signature]*  
27/11/2025  
EE (DUSIB)

*[Signature]*  
27/11/25  
EE DJB AE (DUSIB)

*[Signature]*  
27/11/25  
AE/DUSIB

4	Nehru Ekta Camp Sector-VII R.K.Puram	517	335	L&DO	Not Fesible	In this camp about 60% of sewer is trapped in DJB Sewer line wherever is feasible and in rest there is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.
5	S.P./J.P. Colony Sector 6 R.K.Puram	518	111	Flood Control Deptt./DJB	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.
6	Sector-I R.K.Puram Police Post (Hanuman Camp)	522	373	Flood Control Deptt./DJB	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.

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T.C AC

(Signature)  
27/11/2015  
EE(DVSIIB)

(Signature)  
27/11/2015  
EE DJB  
AE(DVSIIB)

(Signature)  
28/11/2015  
AE(DVSIIB)

7	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	528	686	DDA	Trapped in DJB Sewer line.	In this camp about 60% of sewer is trapped in DJB Sewer line wherever is feasible and in rest there is no possibility of connecting this JJ clusters to the single point as Jhugis are located at the higher elevation and there is no space to lay sewer/drainage line.
8	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	530	92	DDA	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.
9	Shiva Camp Vasant Vihar Near Petrol Pump	531	175	DDA	Not Fesible	There is no possibility of connecting this JJ clusters to the single point as Jhugis are located along the Nallah and there is no space to lay sewer/drainage line. Due to lower level than the existing road, it is not possible to connect the wastewater disposal to the single point or DJB main sewer line.

*[Signature]*  
27/11/2015  
EE, DUSIB

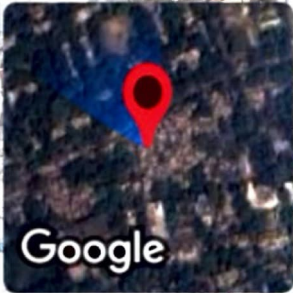
*[Signature]*  
EE, DJB

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V. Koush  
27/11  
AE, DJB

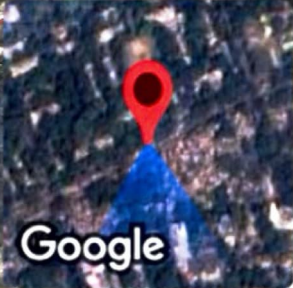
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JE, DJB

### JP COLONY



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Monday, 13/04/2026 11:23 AM GMT +05:30



GPS Map Camera

New Delhi, Delhi, India 🇮🇳

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**NEHRU EKTA CAMP**

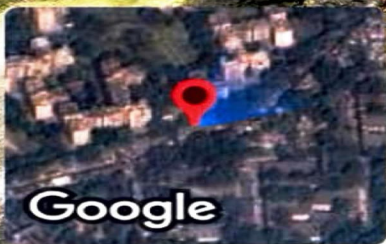
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# 1050 AMBEDKAR BASTI



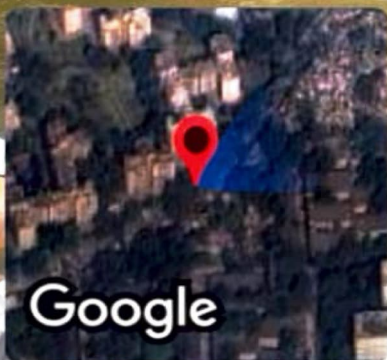
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**New Delhi, Delhi, India**   
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Rama Krishna Puram, New Delhi, Delhi 110022,  
India  
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Monday, 13/04/2026 01:16 PM GMT +05:30



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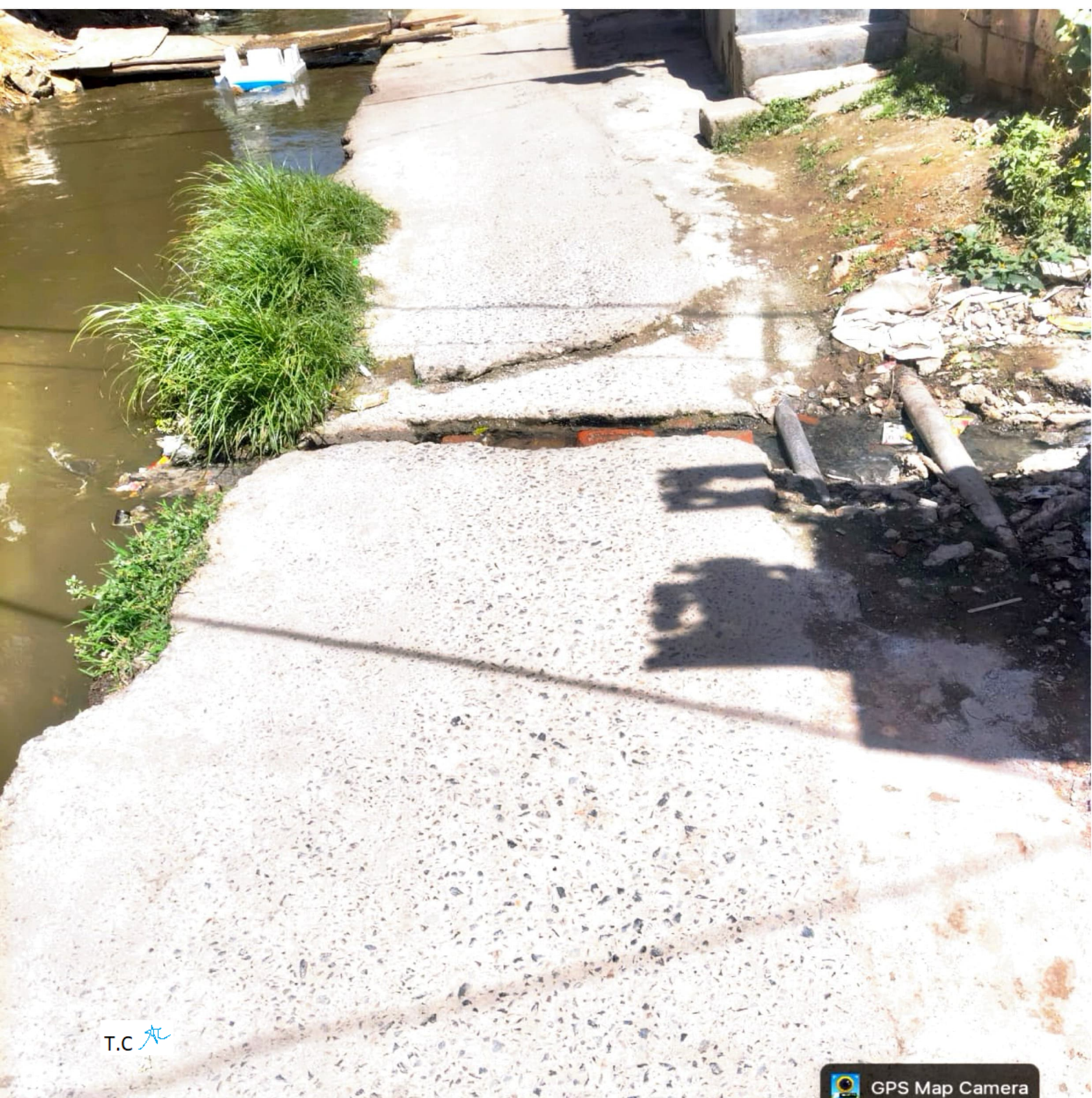
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**New Delhi, Delhi, India** H59h+66x, K Block, Nivedita Kunj, Sector 10,  
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India

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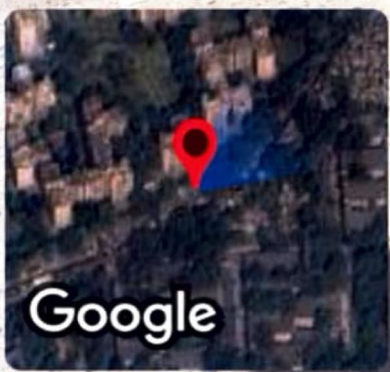
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T.C. 



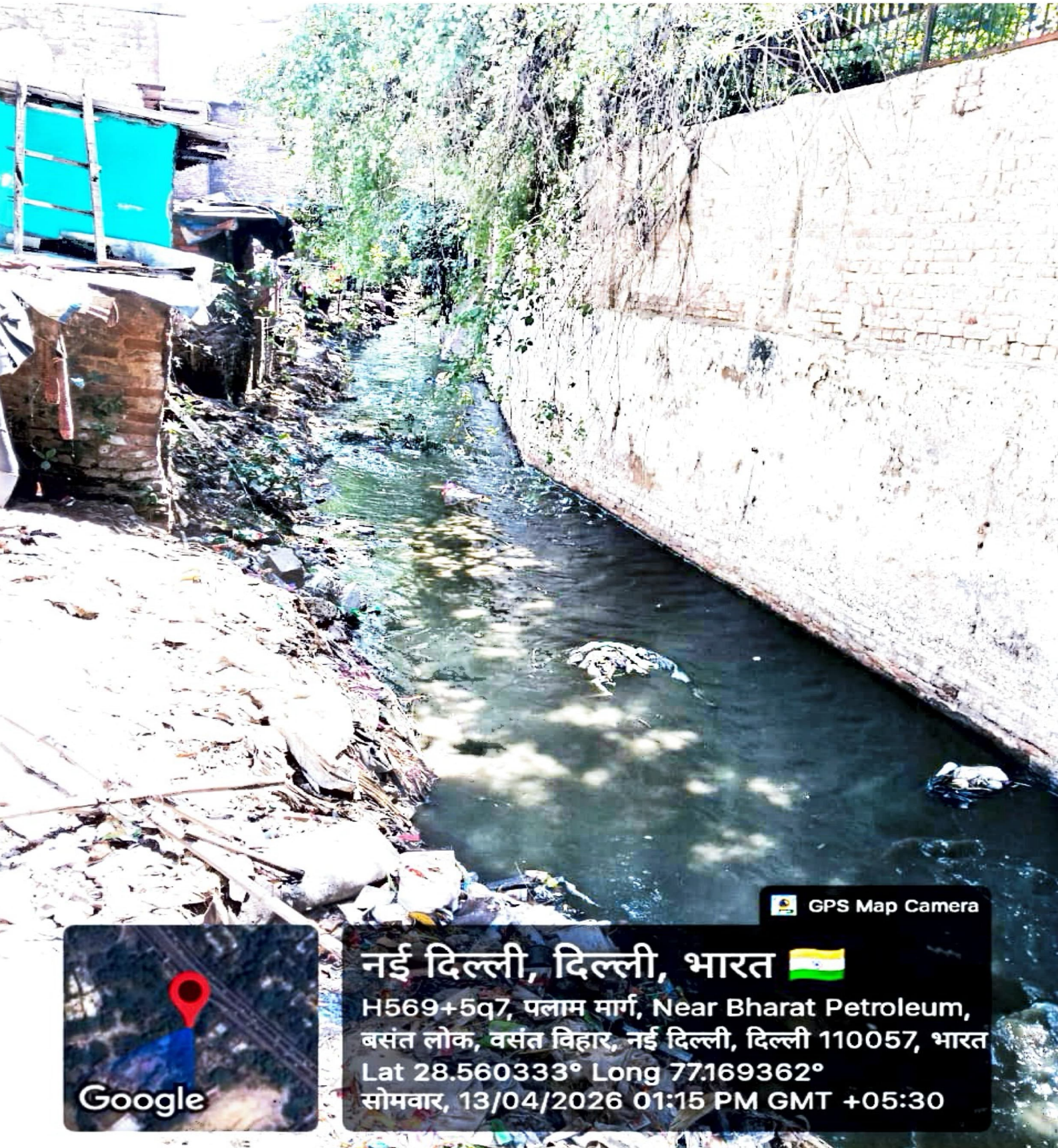
T.C AC

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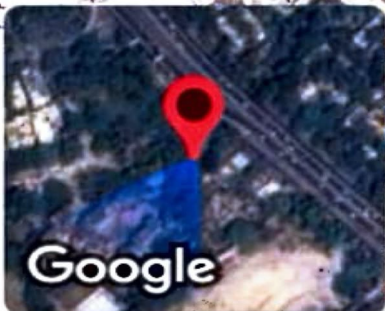


**New Delhi, Delhi, India**   
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# 1053 SHIVA CAMP



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नई दिल्ली, दिल्ली, भारत 

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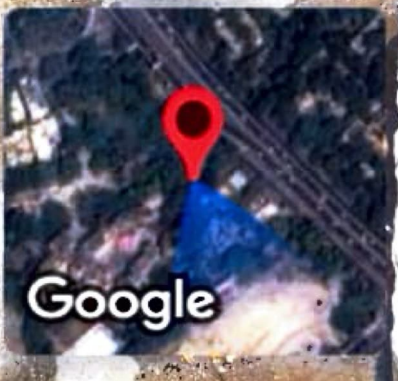
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T.C. ॐ



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नई दिल्ली, दिल्ली, भारत 

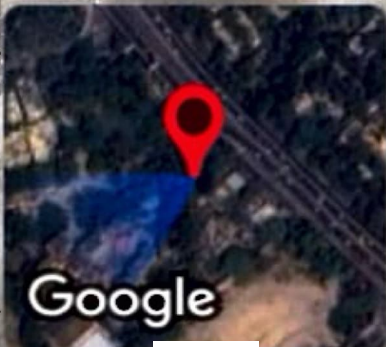
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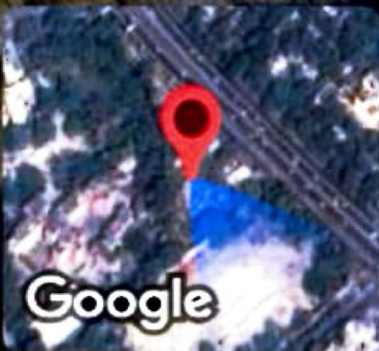
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New Delhi, Delhi, भारत 

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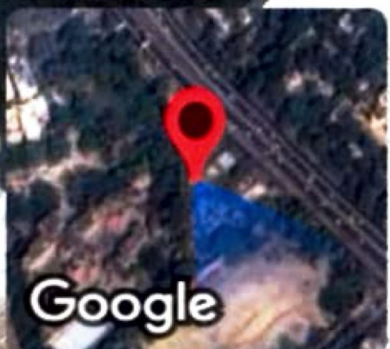
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T.C 



GPS Map Camera



New Delhi, Delhi, भारत 🇮🇳

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# 1059 NEPALI CAMP



T.C *AC*

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10 Aug 2026 2:48 PM



1060



T.C   
Shot on Motorola 30

13 Apr 2026 2:54 pm

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T.C



Shot on moto g64 5G

10 Apr 2025 2:53



Shot on moto g14 5C

T.C 

2023/11/26 21:11:18



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T.C *AC*

10 Apr 2026 2:49 pm

# ANNEXURE 1064 (COLLY)

## DELHI URBAN SHELTER IMPROVEMENT BOARD (Government of NCT of Delhi)

1, kilokeri, Opp.Maharani Bagh, New Delhi-110014, Email.Id.:eec5.dusib5@gmail.com

No.EEC-05/DUSIB/2025-2026/D-769

Date:11-03-2026

To  
The Executive Engineer,  
Division C-28  
Delhi Jal Board (DJB)  
Sector -7,R.K. Puram  
New Delhi

O/o SE (Coordn.) (IP)  
R-735  
16/3/26

**Subject: Regarding necessary assistance and cooperation by DUSIB for implementation of Hon'ble NGT Order dated 03.02.2026.**

Sir,

Kindly refer to the Order dated 03.02.2026 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in M.A. No. 105/2023 (IA No. 597/2025) in Original Application No. 365/2021 titled "Shamsher Singh Vs Govt. of NCT of Delhi & Ors." NGT order 03022026

As per the directions of the Hon'ble Tribunal, it has been observed that untreated sewage from eight JJ Clusters is being discharged into the Barapula drain, and Delhi Jal Board (DJB) has proposed to set up modular Decentralized Sewage Treatment Plants (DSTPs) at the discharge points of these JJ clusters. The Hon'ble Tribunal has further directed DUSIB to undertake immediate joint and coordinated action with DJB for physical interception/trapping of sewage originating from the JJ clusters and to provide a single discharge point so that the tapped discharge may be diverted to the sewer network of DJB.

In this regard, DJB is required to take necessary action in coordination with DUSIB for compliance of the above directions of the Hon'ble NGT. The DJB through learned council for the DJB also submitted that the modular DSTPs will be setup within six months.

In this regard, a joint survey was already conducted with EE, DJB & EE DUSIB along with staff on dated 27/11/2026 to found the feasibility of JJ Cluster and a joint inspection report has already submitted for course of action.(Copy of joint inspection report enclosed).

AE/wood

16/3

Therefore, in this regard DUSIB further extend all necessary assistance and cooperation for identification of locations, technical coordination, and implementation of the interception/trapping mechanism and establishment of modular DSTPs as per the directions of the Hon'ble Tribunal to DJB. For any support from DUSIB, please contact Sh. Laxmi Kant ,AE(Civil) ,Mobile Number :9717999118.

(Ashwani Kumar)  
Executive Engineer, C-5

Copy:-

1. PS to CEO,DUSIB for kind information of the latter
2. PS to Member Engineering/Admin for kind information of the latter
3. Principal Director ,Law for kind information please
4. Chief Engineer ,DUSIB for kind information please
- ✓ 5. EE(coordination) for kind information please
6. AE concerned directed to extend necessary support to DJB the same.
7. Office Copy

  
Executive Engineer, C-5

T.C 

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DELHI URBAN SHELTER IMPROVEMENT BOARD  
GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE CHIEF ENGINEER  
Punarwas Bhawan, I.P. Estate, New Delhi-110002

No.D - 136/CB(DUSIB)/25-26  
To

Dated : 07/03/26

The Chief Engineer-2 (Maintenance)  
Delhi Jal Board  
Varunalaya, Jhandewalan,  
New Delhi - 110055

**Subject:- Regarding necessary assistance and cooperation by DUSIB for implementation of Hon'ble NGT Order dated 03.02.2026**


**Ref. No. EEC-05/DUSIB/2025-2026/D-769 dated 11.03.2026**

Sir,

In continuation of the directions issued by the Hon'ble Tribunal to Delhi Jal Board, it is conveyed that Delhi Urban Shelter Improvement Board (DUSIB) is ready to extend full cooperation in the identification of suitable locations, as well as in ensuring effective technical coordination for the implementation of the interception/trapping mechanism and the establishment of modular Decentralized Sewage Treatment Plants (DSTPs).

DUSIB shall provide all necessary support in facilitating site identification, extending technical inputs, and coordinating with the concerned stakeholders to ensure smooth and timely execution of the works in compliance with the directions of the Hon'ble Tribunal.

For any support or further communication in this regard, please contact Sh. Laxmi Kant, AE (Civil). Mobile No. 9717999118.

  
(V.S. Fonia)  
Chief Engineer, DUSIB

T.C. 

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REMINDER-1

**DELHI URBAN SHELTER IMPROVEMENT BOARD  
GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE CHIEF ENGINEER  
PUNARWAS BHAWAN, I.P. ESTATE, NEW DELHI-110002**

No. **CE(DUSIB)/25-26/D-139**Date: **09/04/26**

To

The Chief Engineer-2(Maintenance)  
Delhi Jal Board  
Varunalaya Jhandewalan  
New Delhi-110055

**Subject: Regarding necessary assistance and cooperation by DUSIB for implementation of Hon'ble NGT Order dated: 03.02.2026**

**Ref: 1. EE C-05/DUSIB/2025-2026/D-769 dated: 11.03.2026**

**2. D-136/CE (DUSIB)/25-26 dated: 27.03.2026**

Sir

With reference to above cited subject and reference numbers, in continuation of the directions issued by the Hon'ble Tribunal to Delhi Jal Board, it is conveyed that Delhi Urban Shelter Improvement Board (DUSIB) is ready to extend full cooperation in the identification of suitable locations, as well as in ensuring effective technical coordination for the implementation of the interception/trapping mechanism and the establishment of modular Decentralized Sewage Treatment Plants (DSTPs).

DUSIB shall provide all necessary support in facilitating site identification, extending technical inputs, and coordinating with the concerned stakeholders to ensure smooth and timely execution of the works in compliance with the directions of the Hon'ble Tribunal.

For any support or further communication in this regard, please contact Sh. Laxmi Kant, AE (Civil). Mobile No.9717999118.

  
(V.S. Fonia)  
Chief Engineer, DUSIB

T.C 



Anuj Chaturvedi &lt;ac10.adv@gmail.com&gt;

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**In re: M.A. No. 105/2023 IN OA No. 365/2021 Shamsher Singh v. GNCTD & Ors.**

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**Anuj Chaturvedi** <ac10.adv@gmail.com>

Tue, Apr 14, 2026 at 11:38 PM

To: Jyoti Mendiratta &lt;jyoti.legal@gmail.com&gt;, Ananya &lt;ananyabasudha123@gmail.com&gt;, Balendu Shekhar &lt;balendushekhar@gmail.com&gt;, PUJA KALRA &lt;pujakalra09@gmail.com&gt;, priyanka swami &lt;advpriyankaswami@gmail.com&gt;

Cc: pranav siroha &lt;pranav.siroha@gmail.com&gt;

Sir/Mam,

**In re:****M.A. No. 105/2023 IN OA No. 365/2021 Shamsher Singh v. GNCTD & Ors.****NDOH: 15.04.2026**Please find attached as the PDF (sent *via* Google Drive) the Status Report of DUSIB in the said matter.

DUSIB Status Report.pdf

Regards,

**Anuj Chaturvedi**

Advocate

(M): 9810473166

email: [ac10.adv@gmail.com](mailto:ac10.adv@gmail.com)